

श्री लखन लाल कपूर : 27 तारीख को भारत के कोने-कोने से रेल मजदूर दिल्ली आए थे। और पचासों हजार मजदूरों ने अपनी मांगों को लेकर प्रदर्शन किया था, लेकिन आल इंडिया रेडियो से इस के बारे में कोई खबर नहीं प्रसारित किया गया आज भूखे गरीब मजदूर हजारों की तादाद में अपनी मांगों को लेकर सरकार के सामने प्रदर्शन करते हैं अगर उस के बारे में कोई समाचार आल इंडिया रेडियो से नहीं आता है तो यह आल इंडिया रेडियो है या गुजराल इन्डिया रेडियो है ? समाचार प्रसारित नहीं करना सरासर बेइमानी है। आखिर ऐसा क्यों किया जाता है ?

MR SPEAKER : Will you please sit down ? This is not the way of introducing the subject.

SHRI S. KUNDU (Balasore) : About 30,000 workers of the railways have come and there is a big demonstration in Delhi. They want an interim wage relief and a need-based wage. (*Interruption*)

SHRI K. LAKKAPPA (Tumkur) : They have submitted a memorandum. Let the Railway Minister make a statement.

श्री ओम प्रकाश त्यागी (मुरादाबाद) : आप यह गृह मंत्री जी से क्यों नहीं कहते कि वह इस का जवाब दें। अगर यह बात आप के सामने आ गई है कि यहाँ उस का परीक्षण हुआ है तो आप होम मिनिस्टर साहब से पूछिये कि ऐसा क्यों किया गया।

श्री हुकम चन्द कडबाय : आप के सामने भी यह बात आई होगी कि यहाँ ट्रायल लिया गया। उस के बारे में आप को कुछ तो पता होगा ही, आप हमें बतलायें।

MR SPEAKER : Order, order. (*Interruption*) Nothing will go on record when anything is spoken while I am on my legs. What is this ? (*Interruption*) Will you sit down or not ?

Now, so far as the demand for the discussing of some subjects is concerned, we are holding a meeting of the Business Advisory Committee in the evening, and we would put it there.

As far as the Adjournment Motions are concerned, there are about 16 or 17 of them. I have held over the consideration of them in view of the no-confidence motion that is put down as item 21A. Unless there is some decision about that, I cannot consider the Adjournment Motions, but before that, I am going to put the formal business before the house and then take up the item at 21A later on.

12.39 hrs.

PAPERS LAID ON THE TABLE

DBLHI UNIVERSITY AMENDMENT ORDINANCE, 1970

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table a copy of the Delhi University (Amendment) Ordinance, 1970 (No. 4 of 1970) (Hindi and English Versions) promulgated by the President on the 20th June, 1970, under provisions of article 123 (2) (a) of the Constitution. [*Placed in Library. See No. LT—3657/70*]

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : I beg to lay on the Table a statement (Hindi and English versions) explaining the circumstances which necessitated promulgation of the Delhi University (Amendment) Ordinance, 1970. [*Placed in Library. See No. LT—3658/70*]

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